

OFFICE OF THE DISTRICT & SESSIONS JUDGE, SIRSA.

ORDER

In the light of Hon'ble High Court letter No.564 Spl.E.II/L.80(a) dated 03.07.2018 an "Internal Complaints Committee" is constituted at Sirsa Headquarter as well as at Sub Divisions Dabwali and Ellenabad, as per the mandate of the Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013" in order to provide specific protection to women from sexual harassment in work places.

SIRSA HEADQUARTER

- | | | |
|---|---|----------|
| 1 | Dr.Savita Kumari,
Chief Judicial Magistrate-cum-ACJ(SD),
Sirsa. | Chairman |
| 2 | Shri Anmol Singh Nayar,
CJM-cum-Secretary,
District Legal Services Authority,
Sirsa. | Member |
| 3 | Ms.Navjeet Klair,
Addl. Civil Judge (Sr.Divn.)-
cum-JMIC, Sirsa. | Member |
| 4 | Ms.Balbir Kaur Gandhi,
Advocate, District Courts,
Sirsa. | Member |

SUB DIVISION DABWALI

- | | | |
|---|--|----------|
| 1 | Ms.Reetu,
Addl. Civil Judge (Sr.Divn.)-cum-SDJM,
Dabwali. | Chairman |
| 2 | Shri Pradeep Kumar,
Civil Judge (Jr.Divn.)-cum-JMIC,
Dabwali. | Member |
| 3 | Ms.Chhinder Pal Kaur,
Advocate, Civil Courts,
Dabwali. | Member |
| 4 | Ms.Pankaj Bala
Typist in the court of
Addl. Civil Judge (Sr.Divn.)-cum-SDJM,
Dabwali. | Member |

SUB DIVISION ELLENABAD

- | | | |
|---|--|----------|
| 1 | Sh.Dushyant Chaudhary,
Addl. Civil Judge (Sr.Divn.)-cum-SDJM,
Ellenabad. | Chairman |
| 2 | Shri Sunil,
Civil Judge (Jr.Divn.)-cum-JMIC,
Ellenabad. | Member |
| 3 | Ms.Shanti Devi,
Advocate, Civil Courts,
Ellenabad. | Member |
| 4 | Ms.Kavita
Advocate, Civil Courts,
Ellenabad. | Member |

All concerned be informed accordingly.

Dated: 04.07.2018


District & Sessions Judge
Sirsa.

Endst.No. 5026-38 Dated 5-7-18

Copy is forwarded to the following for information and necessary action.

- 1 The Registrar General, Punjab & Haryana High Court, Chandigarh, w.r.t. letter No.564 Spl.E.II/L.80(a) dated 03.07.2018.
- 2 Dr.Savita Kumari, Chief Judicial Magistrate-cum-ACJ(SD), Sirsa.
- 3 Shri Anmol Singh Nayar, CJM-cum-Secretary, DLSA, Sirsa.
- 4 Ms.Navjeet Klair, Addl. Civil Judge (Sr.Divn.)-cum-JMIC, Sirsa.
- 5 Ms.Balbir Kaur Gandhi, Advocate, District Courts, Sirsa.
- 6 Ms.Reetu, Addl. Civil Judge (Sr.Divn.)-cum-SDJM, Dabwali,
- 7 Shri Pradeep Kumar, Civil Judge (Jr.Divn.)-cum-JMIC, Dabwali.
- 8 Ms.Chhinder Pal Kaur, Advocate, Civil Courts, Dabwali.
- 9 Ms.Pankaj Bala, Typist in the court of Addl. Civil Judge (Sr.Divn.)-cum-SDJM, Dabwali.

- 10 Sh.Dushyant Chaudhary, Addl. Civil Judge (Sr.Divn.)-cum-SDJM,
Ellenabad.
- 11 Shri Sunil, Civil Judge (Jr.Divn.)-cum-JMIC, Ellenabad.
- 12 Ms.Shanti Devi, Advocate, Civil Courts, Ellenabad.
- 13 Ms.Kavita, Advocate, Civil Courts, Ellenabad.


District & Sessions Judge
Sirsa.